

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: MARCH 26, 2014

No. 119 /JR(S)/2014

Smt. **Rekha Singh**, Additional Civil Judge, Junior Division, Mathura is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mathura vice Sri Rajeev Kumar-II.

No. 120 /JR(S)/2014

Sri **Rajeev Kumar-II**, Judicial Magistrate, First Class, Mathura to be Civil Judge, Junior Division, Mathura vice Sri Praveen Kumar Tyagi.

No. 121 /JR(S)/2014

Sri **Praveen Kumar Tyagi**, Civil Judge, Junior Division, Mathura to be Additional Civil Judge, Junior Division, Mathura.

No. 122 /JR(S)/2014

Sri **Vijay Kumar Singh**, Additional Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia (Kushi Nagar at Padrauna) vice Sri Vimal Prakash Arya.

No. 123 /JR(S)/2014

Sri **Vimal Prakash Arya**, Judicial Magistrate, First Class, Kasia (Kushi Nagar at Padrauna) to be Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna) vice Sri Shiv Kumar-III.

No. 124 /JR(S)/2014

Sri **Shiv Kumar-III**, Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna) to be Additional Civil Judge, Junior Division, Kasia (Kushi Nagar at Padrauna).

BY ORDER OF THE COURT

sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 113/JR(S)/2014: Allahabad: Dated: March 26, 2014

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Kushinagar at Padrauna and Mathura. (Information

available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Kushinagar at Padrauna and Mathura. (Information available on E-mail).

BY ORDER OF THE COURT

**sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (SERVICES)**